

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -1882**  
ANSWERED ON - 11/12/2024

**NEW POLICY TO MEET THE EVOLVING NEEDS OF ELDERLY POPULATION**

1882. SHRI JAGGESH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that Government proposes a new policy to meet the evolving needs of elderly population;
- (b) whether Government propose amendments to the Maintenance and Welfare of Parents and Senior Citizens Act 2007;
- (c) whether Government plan to constitute a task force for comprehensive study of global best practices for elderly care; and
- (d) if so, the details thereof, and the time frame for the implementation of new policy, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a) The National Policy on Older Persons, 1999 envisages State support to ensure financial and food security, healthcare, shelter, protection and other needs of older persons to improve the quality of their lives. With the passage of time there is a need to bring in a new policy.
- (b) The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019 was introduced in the Lok Sabha on 11.12.2019. However, the Bill lapsed after dissolution of Lok Sabha.
- (c) A Committee headed by Member (Health), NITI Aayog, comprising representatives from the stakeholder Ministries, States/UTs, academic institutions, senior care organizations and industry has been constituted to recommend a strategic framework for holistic care and welfare of the senior citizens.
- (d) Does not arise.

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